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B.C.Nayak Vs. UOI/ASI

Orders - Directions Sl. No. 9
OA NO. 277/2015 with MA No. 657/2015.
Dated -23.09.2015

CORAM
HON'BLE SHRI A.K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C.MISRA, MEMBER (A)

Heard Ms.R.Bahal, learned counsel for the applicant and Mr.S.Behera on
M.A.No.657/15 seeking amendment to the O.A. During the course of hearing,
Ms.Bahal prayed for withdrawal of this O.A. with liberty to file a better one.
The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.

MEMBER (A)




MEMBER (J)